I. Notifications of the Ministry of Commerce and Industry

II. Report and Accounts (2015-16) of CMTI, Bengaluru and related papers

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion), under sub-section (2) of Section 40 of the National Institute of Design Act, 2014:–
 - (1) No. Senate 12/08/2016, dated the 4th January, 2017, publishing the National Institute of Design Ordinances 2016.
 - (2) F.No.NIDA-GC-143-144-2016, dated the 17th January, 2017, publishing the First Statutes of the National Institute of Design, Ahmedabad. [Placed in Library. See No. L.T. 6627/16/17]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Central Manufacturing Technology Institute (CMTI), Bengaluru, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6723/16/17]

I. Report and Accounts (2015-16) of Gandhi Smriti and Darshan Samiti, New Delhi and related paoers

II. Report and Accounts (2015-16) of CUTS, Uttar Pradesh and related papers

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2015-16.
 - (b) Annual Accounts of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2015-16, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Samiti.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above. [Placed in Library. See No. L.T. 6725/16/17]

- (ii) (a) Annual Report of the Central University of Tibetan Studies (CUTS), Sarnath, Varanasi, Uttar Pradesh, for the year 2015-16.
 - (b) Annual Accounts of the Central University of Tibetan Studies (CUTS), Sarnath, Varanasi, Uttar Pradesh, for the year 2015-16, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (b) above. [Placed in Library. See No. L.T. 6726/16/17]

Report and Accounts (2015-16) of OIDC, Daman and related papers

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री हरिभाई पारथीभाई चौधरी)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हैं:-

- (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Twenty-fourth Annual Report and Accounts of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited (OIDC), Daman, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6629/16/17]

Report and Accounts (2015-16) of the Coir Board, Kochi and related papers

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री गिरिराज सिंह)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- (1) A copy each (in English and Hindi) of the following papers, under Section 19 and sub-section (4) of Section 17 of the Coir Industry Act, 1953:—
 - (a) Sixty-second Annual Report of the Coir Board, Kochi, for the year 2015-16.
 - (b) Annual Accounts of the Coir Board, Kochi, for the year 2015-16, and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 6734/16/17]